

so, what is the use of this Agency? Why not the Research and Development Wing of our Police Department, according to the Report of the Police Commission, be energised? If more funds are required, they should be given. Why not sophisticated instruments be introduced and given to the police personnel so that it will be easier for them to apprehend the culprits and to know the different types of sophisticated instruments, which are being smuggled out? What are the steps taken so that the culprits can be apprehended within a very short time? I was charmed by the process of investigation mentioned by one of my friends who was in Scotland and who narrated it. Will the Minister kindly consider these facts which are in his mind and incorporate sophisticated instruments. The police officials and the people who are crestfallen should not be to the Research and Development Wing of the Department but the most intelligent officers be sent to get all the knowledge for detailed protection of life and law and order of our country and security as a whole.

SHRI P.C. SETHI: I fully share the anxiety shown by the hon. Member. I would like to clarify because he has raised one question that one chaprasi was killed. It has appeared in the newspaper. Nobody was killed. One of the chaprasis got minor injury on account of the splinters. He was sent to hospital. There was no loss of life. The explosions in the offices of Air France and Iraqi Airways, were of crude Indian manufactured Bombs which are normally manufactured by private people by joining the two tubes and putting some explosive material there and, therefore, they are not of much consequence.

As far as the rocket which was used in the U.S. Embassy, is concerned, on that no markings were there and, therefore, it could not be found out as to where from it has come. But certainly it was powerful instrument which if it would not have been detected would have done greater harm.

In this connection I would like to point out that we are trying to equip the Delhi Police with high power wireless sets, metal detectors and explosive detectors. Forensic laboratory has been recently created to go into these crimes. We have cautioned the Delhi Police that they should be more vigilant. The night patrol should increase. At the same time they should take cognisance of these facts and make more tight security arrangements.

As far as the non-alignment conference is concerned, whatever may be the intentions of some parties or some people, we will try to see that all those who come to participate in this non-alignment summit are well protected.

MR. DEPUTY SPEAKER: S/Shri Harish Rawat, D. L. BAITHA, Hari-kesh Bahadur are not present. We now go to matters under 377.

MATTERS UNDER RULE 377

MR. DEPUTY SPEAKER: Many of the Members are not present since they did not know that lunch hour has been dispensed with. Such of the Members who are absent will be called again after 14 hrs.

Shri Ram Pyare Panika.

(i) FINANCIAL ASSISTANCE TO PEOPLE AFFECTED BY NATURAL CALAMITIES IN MIRZAPUR, U.P.

श्री राम प्यारे पानिका (राबर्टसगंज) :
उपाध्यक्ष महोदय, पिछले तीन वर्षों से लगातार मिर्जापुर जनपद सूखा, बाढ़ ओला आदि प्राकृतिक आपदाओं से अप्रत्याशित कठिनाई में पड़ा हुआ है ।

[श्री राम प्यारे पानिका]

इस वर्ष भी इन तीनों प्राकृतिक आपदाओं बाढ़, सूखा और ओला का भयंकर प्रकोप होने के कारण मिर्जापुर की जनता अप्रत्याशित कठिनाई में पड़ गई है, परन्तु केन्द्रीय सरकार के स्पष्ट आदेश होने के बावजूद जनता को राहत पहुंचाने के लिए राहत कार्यों का अभाव है और सरकार की निर्धारित नीति के अनुसार प्रत्येक न्याय-पंचायत में राशन वितरण की भी सुदृढ़ व्यवस्था के अभाव में जनता भुखमरी के कगार पर खड़ी हो गई है। अधिकांश आदिवासी, हरिजन, खेतिहर मजदूर काम के अभाव में जहां एक ओर भुखमरी का सामना कर रहे हैं, वहां पर इस जनपद का किसान लगातार उपर्युक्त प्राकृतिक आपदाओं के कारण परेशान है और उसकी स्थिति दयनीय हो चुकी है। ऐसी स्थिति में सरकार कड़ाई से वसूली करा रही है और किसान का खेत तथा अन्य सम्पत्तियों की कुर्की हो रही है, फलस्वरूप पूरे जनपद में हाहाकार मचा हुआ है, इसलिए मैं सरकार का ध्यान उपर्युक्त समस्याओं को देखते हुए निम्न व्यवस्था करने की ओर ध्यान आकर्षित करना चाहता हूं :—

1. केन्द्रीय सरकार प्रदेश सरकारों को, भुखमरी से बचाने के लिए प्रत्येक न्याय पंचायत में अनिवार्य रूप से एक राहत का कार्य खोलने का निर्देश दे और यदि प्रदेश सरकार साधनों के अभाव में राहत कार्य शुरू करने में असमर्थ हो तो केन्द्रीय सरकार राहत कार्य खोलने के लिए पूरी सहायता दे।

2. विकास कार्यों को अविलम्ब चालू किया जाए जिससे लोगों को रोजगार मिल सके।

3. किसानों पर हो रही वसूली की कार्यवाही अगली फसल आने तक रोक दी जाए और लगान साफ किया जाए।

4. जानवरों के लिए भूखे का प्रबन्ध किया जाए तथा पीने के पानी की व्यवस्था की जाए।

उपाध्यक्ष महोदय, इसमें प्रिन्ट होने में कुछ छूट गया था इसलिए मैंने उसको जोड़ कर पढ़ दिया है।

(ii) RESTORATION OF WORK OF CENTRALISATION OF RUPEE TRAVELLERS CHEQUE AND RECONCILIATION WORK AT CALCUTTA

SHRI NIREN GHOSH (Dum Dum):
Sir, since Imperial Bank was transferred into State Bank of India and its headquarters transferred from Calcutta to Bombay, the accounting and reconciliation work connected with Rupee Travellers Cheque was centralised at Calcutta in two offices of the State Bank of India, viz., Calcutta Main branch and the connected work was being handled by a manpower of nearly 90 persons. A variable deposit to the tune of Rs. 30 crores used to be maintained on account of Rupee Travellers cheque at Calcutta Main branch which counts for Banks' deposits in Calcutta. During the last decade, use of Rupee Travellers cheque has increased enormously and the management deliberately allowed the Rupee Travellers cheque accounting and reconciliation work to be accumulated by not increasing the staff strength in commensurate with the increased volume of work. Now the Bank has shifted the work entirely outside Bengal circle of Bombay and to process the work through computer although the entire work can be handled manually. The employment potential will go down and the shifting will cause financial loss to the State of West Bengal. Perhaps, the management decided to shift the work in the name of centralisation but with available infrastructural facilities and job know-how the entire work can be centralised at Calcutta itself.

I, therefore, demand that the entire work of Rupee Travellers cheque and